

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KAMBALA HOSPITALITY PRIVATE LIMITED Date of Commencement of Liquidation: 05-01-2023; List of Stakeholders as on Date: 17-01-2023; Name of IP: Mr. Rajeev Mannadiar; Process Number: 1; Last 5 digitof registration number: 10412

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	87522951	2	68763733		18759218		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	2	95511360	0	0		95511360		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	4640533	1	4640533				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	11624176	16	9912959		1711217		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	199299020	19	83317225	0	115981795	0	